

Ms. Akshi Sharma
Secretary, District Legal Services Authority
Bilaspur,HP



Daughter of Sh. Rakesh Kumar and Smt. Padma Sharma, matriculated from the Anglo Sanskrit Model School, Mandi, in 1999. Graduated Senior Secondary from St. Bedes College, Shimla, in the year 2001 and was enrolled with Army Institute of Law, Mohali, for the 5 years' integrated course of B.A.LL.B. After obtaining the degree of graduation in law, in the year 2006, she enrolled with the Kurukshetra University for Post Graduation in Law, while, at the same time competing in Himachal Pradesh Judicial Services Examinations. She qualified Himachal Pradesh Judicial Services Examinations in the year 2008, to be offered appointment in the year 2010, by which point of time she had post graduated in law. Joined H.P. Judicial Services on 21st June, 2010, as Civil Judge, Junior Division-cum-Judicial Magistrate and held the office as Presiding officer of the Courts of Civil Judge-cum-Judicial Magistrate at V Court at Shimla, II Court at Dehra Gopipur, IV Court at Shimla, III Court at Shimla, whereafter she was promoted purely on *ad hoc* basis to the Senior Division of Civil Judges-cum-Judicial Magistrates, pursuant to which she has been holding the office of the Secretary, District Legal Services Authority, Bilaspur since, 12th March, 2018.